

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No. HC.VII-21/2008(Pt.)/327/A

From :- Shri Utpal Rajkhowa,
Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Ito Basar,
District & Sessions Judge,
Khonsa, Arunachal Pradesh.

Dated Guwahati, 11th January, 2024.

Sub:- **Casual Leave.**

Ref:- Your letter No. D&SC/KSA/Estt./2019/01/25 Dated 10.01.2024.

Sir,

With reference to the above, I am directed to inform you that you have been granted **ex-post facto casual leave on 08.01.2024**. The next senior most Judicial Officer available at the station shall remain in charge of your Court and Office in your absence.

Yours faithfully,

Sd/-

REGISTRAR (VIGILANCE)

Memo No. HC.VII-21/2008(Pt.)/328-329/A, dated 11.1.2024

Copy to:

1. The Registrar, Gauhati High Court, Itanagar Permanent Bench, Yupia, Arunachal Pradesh.
- ✓ 2. The Project Manager, Gauhati High Court.

[Signature]
11/1/24

REGISTRAR (VIGILANCE)

[Signature]